

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 97 of 2013

Dated : 26th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

NTPC Ltd. Appellant(s)

Versus

C.E.R.C. & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Swagatika Sahoo

**Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit**

ORDER

We have heard the learned counsel for the parties with regard to the preliminary objection. Written Notes has been filed by the learned counsel for the Appellant. The learned counsel for the Respondent is directed to file his written notes on or before 10.12.2013 after serving copy on the other side.

Post the matter for further hearing on **18.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pr